



नई दिल्ली
NEW DELHI

याचिका संख्या. /Petition No.: 19/MP/2019
46/MP/2019

कोरम/Coram:

श्री पी. के. पुजारी, अध्यक्ष/Shri P. K. Pujari, Chairperson
श्री आई. एस. झा, सदस्य/ Sh. I.S. Jha, Member

आदेश दिनांक /Date of Order: 19th of February, 2020

IN THE MATTER OF:

Petition under section 79(1)(b) read with section 79(1)(f) of the Electricity Act, 2003 for (i) declaration of 'change in law' event; and (ii) grant of consequential relief to compensate for the increase in capital cost due to introduction and imposition of Safe Guard Duty by way of notification no. 01/2018- Customs-SG dated 30.07.2018 issued by the Department of Revenue, Ministry of Finance, in terms of Article 17 of the Power Purchase Agreements between Petitioners and Respondents viz. M.P. Power Management Company Limited and Delhi Metro Rail Corporation.

AND IN THE MATTER OF:

1) Petition No. 19/MP/2019

ACME Jaipur Solar Power Private Limited
Through its authorized signatory
B 4, Plot No. 12, Basement – 2,
Gopi Nath Marg, Purohit ji ka bagh,
MI Road, Jaipur – 302001,
Rajasthan, India.

...Petitioner

Versus

1. M.P Power Management Company Limited,
Represented Through Chairman,
Shakti Bhawan, Rampur,
Jabalpur, Madhya Pradesh - 482008
2. Delhi Metro Rail Corporation,
Represented Through Managing Director,
Metro Bhawan, Fire Brigade Lane,
Barakhamba Road, New Delhi – 110001
3. Rewa Ultra Mega Solar Limited
Represented through Chairman,
Urja Bhawan, Link Road No. 2,
Shivaji Nagar, Bhopal,
Madhya Pradesh - 462003

...Respondents

AND IN THE MATTER OF:

2) Petition No. 46/MP/2019

Arinsun Clean Energy Private Limited
Unit No FF-48 A, First Floor,
Omaxe Square, Plot No.14,
Jasola District Centre,
New Delhi

...Petitioner

Versus

1. M.P Power Management Company Limited,
Represented Through Chairman,
Shakti Bhawan, Rampur,
Jabalpur, Madhya Pradesh - 482008
2. Delhi Metro Rail Corporation,
Represented Through Managing Director,
Metro Bhawan, Fire Brigade Lane,
Barakhamba Road, New Delhi – 110001
3. Rewa Ultra Mega Solar Limited
Represented through Chairman,
Urja Bhawan, Link Road No. 2,
Shivaji Nagar, Bhopal,
Madhya Pradesh - 462003

...Respondents

CORRIGENDUM/शुद्धिपत्र

Certain inadvertent typographical errors have occurred in the Order dated 15.10.2019 in Petition No. 19/MP/2019 & 46/MP/2019 and the same are corrected as under:-

- (a) In Para 92 Sub-Para a. the words “Respondent No. 1” are replaced by “Respondents”.
2. All other terms of the Order dated 15.10.2019 in Petition No. 19/MP/2019 & 46/MP/2019 remain unaltered.

Sd/-

आई. एस. झा
सदस्य

Sd/-

पी.के. पुजारी
अध्यक्ष